

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(IB) No. 596/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th February 2018, 10.30 A.M

Name of the Company	City Bank N.A-Vs-Cosmic Ferro Alloys Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Varun Kedaria, Adv
Kumarddeep Majumder, Adv

} on behalf of
Citibank N.A/Financial Creditor | *K. K.*
14/02/18

Ms. D. N. Sharma }
Mr. Nitay Banerjee } Adv.
Mrs. Swati Agarwal }

for the Supporting
Creditor
New Haryana Transport Co. |
14/02/2018

✓ Amitesh P. Ray }
Barnik Ghosh }

for Damodar Valley
Corporation -
Operational Creditor |
B. D. G.
14/2/18

Mr. Nekadri Khanna, Adv.

for Jindal Stainless Ltd.
&
Jindal Stainless (Hisar) Ltd.
- Operational Creditors |
R. K.
14/02/18

Siddhartha Datta }
Isha Sinha }

for IRP.

D. K. Sinha,
14/02/18

P.T.O.

O R D E R

Ld. Counsel for the IRP, the financial creditor and the operational creditors is present.

Ld. Counsel appearing on behalf of the IRP filed rejoinder. It is received. Copy of Rejoinder served to the Ld. Counsel appearing on behalf of the Damodar Valley Corporation in CA(IB) No. 110/KB/2018.

Heard CA(IB) No. 110/KB/2018. Reserved for order.

Sd

(Jinan K.R.)
Member (J)